Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 172 of 2011 & IA No. 257 of 2011

Dated: 9th February, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Sardar Power Private Limited … Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission &Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary

Counsel for the Respondent (s) : Mr. A. Subba Rao
Mr. A.T. Rao
Mr. K.V. Mohan for APERC

ORDER

On the request of learned counsel for the parties, post the matter for hearing on **23rd February, 2012.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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